	1	2	Ŋ	4	5	6	
4.	1 991–9 2 आठर्वी योजना	4.25	3.07	1.20	0.47	4879.31	
	1 99 2-93	3.00	2,75	6.29	0.42	4703.96*	
	1993-94	3.50	3.04	1.08	0 43	8944.67*	
	1994-95 1995-96	3.18 निर्धारित नहीं	2 82 2.91	0.93 0.93	0.45 0.48	7403.25 * 4525.00*	

टिप्पणी * = केन्द्रीय व राज्य रिलीजें केवल केन्द्रीय रिलीजें

10% Return from State PSUs

623. SHRI SATISH AGARWAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government's attention has been drawn to the news-item under the caption "Plan panel seeks 10% return from State PSUs" appearing in the Business Standard of 24th October, 1996;

(b) if so, the details of guidelines issued in this regard; and

(c) what is State Government's reaction thereto?

THE MINISTER OF STATE OF THE OF PLANNING AND MINISTRY **IMPLEMENTATION** PROGRAMME (SHRI YOGINDER K ALAGH): (a) to (c) Yes Sir. The guidelines issued by the Planning Commission in this regard indicated that in so far as Public Sector Undertaking (PSUs) are concerned, the commercial PSUs should be asked to raise their own resources without unduly depending on Plan support and specific plans should be evolved for them to yield returns of at least 10 per cent on existing equity and loans. The State Governments are expected to follow these guidelines while assessing the resources for, formulating Ninth Plan.

Kayamkulam Thermal Power Project

624. SHRI JOY NADUKKARA: Will the PRIME MINISTER be pleased to state:

(a) what is the present position of Kayamkulam Thermal Power project;

(b) whether tenders have been invited for its work and whether it was international tender; and

(c) whether Government and the World Bank have cleared the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AN > MINIS-TER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. VENэ. UGOPALACHARI) (a) to (c) Kayamkulam Combined Cycle Power Project (400 MW) in Kerala to be implemented by the National Thermal Powe. Corporation (NTPC) with World Bank assistance has been accorded investment approval by Government of India on 18.9.1996. Based on an international competitive bidding, the main plant turnkey contract for the project has been awarded to M/s Bharat Heavy Electricals Ltd.

Development Work in Sector 5, Yasundhara Yojana Gharibad

625. SHRI MAHESHWAR SINGH: Will the PRIME MINISTER be bleased to refer to answer to Unstarred Question 2453 given in the Rajya Salda on the 29th August, 1996 and state: